

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

CA No. 41/2018 (IB)-227/PB/2018

Under Section: 9 of IBC Code, 2016.

In the matter of:

Nuvoco Vistas Corporation

.....**Applicant**

Vs.

Soho Infrastructure Pvt. Ltd.

.....**Respondent**

Order delivered on 13.09.2018

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Applicant : -

For the Respondent : -

ORDER

CA 71/2018, C-IV is a report filed by the IRP being the minutes of the second meeting of the COC held on 31.08.2018 with the agenda as mentioned in the minutes. The said report is taken on record with all just exceptions. Let the report be placed along with the main application for reference at the time of final disposal. Application is disposed of in terms of the above order.

— S/D —

**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**